

National Company Law Tribunal

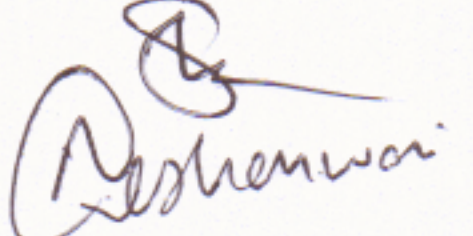
Allahabad Bench

CP NO. 41/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: Paramount Organochem Pvt Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	KULDEEP SINGH	STA	O.L.	Ki Singh
<u>2.</u>	Sanjay Kr. Mishra Aditya Kesharwan.	Adv PCS	Petitioner Petitioner	


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Sh. Sanjay Kumar Mishra, counsel for the petitioner. He informs that the affidavit of clarification and furnishing necessary form is still in process. Hence, sometime may be granted.

The matter be listed on 26th October, 2017.

Dated:16.10.2017

Typed by:
Mohd. Zaid


H.P. Chaturvedi,
Member (Judicial)